Date Office Report Orders OA 1727/90 20.2.1991. Shri O.P. Khokha, Shri D.A. Gupta, Counsel for the applicant. Shri N.S. Mehta, Counsel for the Present: respondents. The learned counsel of the respondents states that the applicant has expired on 27.12.1990. In view of this, the present application has abated. (M.M. SINGH) (P.K. KWATHA) VIGE CHALLIAN(J) MEMBER (A).